

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-93/1998/144 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the 8th January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. FC/SIL/2025/2 dated 03.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.01.2025**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/145 /A, dated , 08-01-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

